BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

CP(IB) No.440/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th September 2017, 10.30 A.M

Name of the Company Under Section		Agarwal Coal Corporation Pvt.LtdVs- Impex Ferro Tech Ltd. 9 IBC		
2.	IR SAILENDRA MR. AJAY DUB	EY .	} — Petihoner	Jarlen Jiwan
١.	Animalhya BIDYUT D	id utta ?	- Respondent	A: Dultar 13/9/17

ORDER

Ld. Counsel for the petitioners and the respondents are present.

Ld. Counsel for the respondents has filed their reply which may be taken on record. Petitioner may file rejoinder, if any, within 7 days with a copy in advance to the opposite party.

List the matter on 11/10/2017.

(I)

(Jinan K.R.)

Member (J)

(Vijai Pratap Singh) Member (J)